

SHRI Y. B. CHAVAN: I entirely agree with the hon. member that the problems of the border areas like Himachal Pradesh are very important, and any activities of this type there will be taken very serious note of. In this matter, we are in contact with the administration of the Union Territory and will give them all assistance necessary.

DR. RANEN SEN: Is it known to the Central Government that in the Srikakulam district in the name of fighting Naxalites, unarmed people are being arrested by the local police and summarily shot dead? Is it a fact that this complaint was made not only by the General Secretary of the CPI to the Government of India but also by some important local persons to the State Government and the Central Government? If so, have the Central Government or the Home Ministry decided to make any inquiry in this regard and find out the truth?

SHRI Y. B. CHAVAN: We are in touch with the State Government in this matter; they have kept us informed of what is happening there. There is no doubt that there is a violent campaign of extremist activity there. Srikakulam is rather a hotbed of extremist activity. I am glad the Andhra Pradesh Government are taking very firm action in this regard.

SHRI VASUDEVAN NAIR: The question was whether innocent people have been shot dead summarily.

SHRI Y. B. CHAVAN: That is not my information.

SHRI P. VENKATASUBBAIAH: May I know whether Government have been able to draw a line between two things: the naxalite movement subverting the government established by law and the movement exploiting the socio-economic grievances of the people. I would like to point out that these activities are mostly confined to West Bengal, Bastar, Khammam and Srikakulam where there are tribal populations where the socio-economic backwardness of the people has been exploited for

long. Will the Minister be able to draw a distinction between these two things and see these are tackled differently so that this may not be given a bad name and hanged?

SHRI Y. B. CHAVAN: I entirely agree with the hon. member. I myself mentioned this matter because these things thrive on certain genuine grievances of the people; particularly the present problems, agricultural problems and tribal problems have been exploited by these groups. Therefore I said that in such cases the remedy is to remove the causes of frustration by promoting proper economic and social measures. In our communications with the State Governments, we are emphasising this particular point. I can say, certainly a line of distinction has to be drawn.

Recommendations of Coordination Committee set up to look into the grievances of Members of regular services

*815. **SHRI YAJNA DATT SHARMA:**

**SHRI P. C. ADICHAN:
SHRI HARDAYAL
DEVGUN:**

Will the Minister of HOME AFFAIRS be pleased to state

(a) the recommendations of the Coordination Committee which was set up by Government to look into the grievances of Members of the regular services and suggest remedial measures;

(b) the recommendations which have been accepted by Government and the recommendations which have not been accepted by Government;

(c) the number of Assistants who had put in 20 years of service in the Assistants Grade as on 1st January, 1969 and the number out of them who are receiving maximum pay; and

(d) the steps taken by Government to remove stagnation in the Assistants' grade?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The Coordinating Committee has, so

far submitted two reports. The first report relates to Section Officers' Grade. To remedy constant depreciation in the seniority of promoted Section Officers every time direct recruit Section Officers are appointed to the grade, the Committee recommended that direct recruitment to the grade should be made to the Select List on against temporary vacancies and not against permanent vacancies.

The recommendation in the second report concerns improvement of the promotion prospects of those Assistants who have put in long years of service in that grade. For this purpose, the Committee recommended fixation of quota of promotion posts in the Section Officers' Grade, to be filled by Assistants with longest years of service in the grade for a specified period.

The recommendations are under consideration of Government.

(c) 1134 and 588 respectively.

(d) The recommendation of the Co-ordinating Committee in regard to Assistants is under consideration in consultation with the Union Public Service Commission.

श्री यज्ञदत्त शर्मा : अध्यक्ष महोदय मैं जानना चाहता हूँ कि नियमित सेवाओं के कर्मचारियों की शिकायतों से सम्बन्धित समन्वय समिति की दोनों की दोनों रिपोर्टें मन्त्री महोदय सभा पटल पर रखेंगे ? और इसी में जो प्रश्न का दूसरा भाग है कि इन रिपोर्टों के अन्दर जो सिफारिशों समन्वय समिति ने की हैं नियमित सेवाओं के कर्मचारियों की शिकायतों को दूर करने के लिए उनमें से सरकार ने कितनी स्वीकार की हैं और कितनी अस्वीकार की हैं ? चूंकि अध्यक्ष महोदय मेरे प्रश्न के (ख) भाग का उत्तर अच्छा नहीं आया है इसलिए मैं जानना चाहता हूँ कि कितनी सिफारिश आपने स्वीकार की हैं और कितनी अस्वीकार की हैं इस सम्बन्ध में क्या मंत्री महोदय एक विस्तृत वक्तव्य ब्योरेवार सारी चीजों का सभा पटल पर रखेंगे ?

श्री विद्या चरण शुक्ल : जो विभागीय रिपोर्ट्स होती हैं उन्हें सभा पटल पर नहीं रखा जा सकता परन्तु जो बातें आपने उठाई हैं उनके बारे में हम विस्तृत रूप में विचार कर रहे हैं और इस पर हम जो रिपोर्ट लेंगे वह सभा पटल पर जरूर रखेंगे ।

श्री यज्ञ दत्त शर्मा : मैं मन्त्री महोदय से जानना चाहता हूँ कि दूसरे पे-कमीशन को कायम हुए देर हो गई और सन् 1949 को अगर हम वेस ईयर मानें तो भी आज रूपए की कीमत 60 तिशत कम हो गई है । ऐसी स्थिति में नियमित सेवाओं में काम करने वाले इन कर्मचारियों की कठिनाइयों को देखते हुए उनकी वेतन बढ़ोतरी के सम्बन्ध में क्या सरकार तीसरा पे-कमीशन कायम करने पर विचार करेगी जिसके लिए उन्होंने इन्कार किया है—मैं जानना चाहता हूँ कि तीसरा पे-कमीशन कायम करने के रास्ते में उनके समक्ष क्या कठिनाइयाँ और दिक्कतें हैं ?

श्री विद्याचरण शुक्ल : यह एक बहुत बड़ा सवाल है । यह सवाल तो सिर्फ सेक्शन ऑफिसर्स से सम्बन्धित था । माननीय सदस्य कोई अलग से सवाल करें तो विचार करके उसका जवाब दिया जा सकता है ।
... (व्यवधान) ...

त्रिभाषा सूत्र में संस्कृत का स्थान

816. श्री शिव कुमार शास्त्री : क्या शिक्षा तथा युवक सेवा मंत्री यह बातने की कृपा करेंगे कि :

(क) विभाषा सूत्र में संस्कृत को उस युवक स्थान देने के प्रस्ताव के बारे में कोई अन्तिम निर्णय कर लिया गया है;

(ख) यदि नहीं तो उसके मुख्य कारण क्या हैं ; और

(ग) क्या यह भी संभव है कि संस्कृत के अध्ययन में रुचि कम हो जाने के कारण